

1	2	3	4	5
2.	Improvements to Kotputli-Sikar Road	StateRoads of Inter-State/Economic Importance	500.00	Central Govt. share is 100% of cost
3.	Construction of submersible bridge over Sanwan river on Bandikui-Badiyal Road.	-do-	142.00	-do- 50% of cost
4.	Construction of submersible bridge over Sanwan river on Kundal Gudha-Bandikui Road.	-do-	106.10	-do- 50% of cost

[Translation]

Assistance to Housing Agencies in Bihar

5629. SHRI RAM TAHAL CHOUDHARY : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the amount of loan being provided to the Housing Agencies of Bihar by HUDCO has been decreasing year by year;

(b) if so, the details of the amount of loan sanctioned and disbursed by the HUDCO to various housing agencies of Bihar during the last three years, year-wise;

(c) the reasons for reducing the amount of loan to the housing agencies;

(d) whether the HUDCO propose to enhance the amount of loan being provided by it to housing agencies of Bihar;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) to (f). The information is being collected and will be laid on the Table of the Sabha.

[English]

HUDCO's Housing Activity

5630. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state :

(a) whether Housing and Urban Development Corporation has taken up the scheme to encourage House Building activity in various States;

(b) if so, the details thereof; and

(c) the financial allocations made to each of the State, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) and (b). The Housing and Urban Development Corporation do not undertake any housing project directly, but have been extending financial assistance to various Housing Boards, Development Authorities, Improvement Trusts, etc. for construction of houses, development of plots, etc. The main mission of HUDCO is to finance and undertake housing and urban development programmes in the country with prime focus on the housing needs of economically weaker section and low income groups. Accordingly, 55% of loanable funds of HUDCO is earmarked for economically weaker sections and low income categories. For schemes for the benefit of these categories, HUDCO is extending financial assistance at subsidised rates of interest ranging between 9% to 13%. The schemes financed by HUDCO for house construction are given below :

- (1) Urban housing;
- (2) Rural housing;
- (3) Environmental Improvement of Slums;
- (4) Staff housing;
- (5) Cooperative housing;
- (6) Repairs and renewal scheme;
- (7) Urban employment through housing and shelter upgradation under Nehru Rozgar Yojana;
- (8) Night Shelter Scheme for urban footpath dwellers;
- (9) Working Women Ownership Condominium Scheme;
- (10) Land acquisition and development of new human settlements;
- (11) Scheme for Shelterless Service population;
- (12) Grant of loans to NGOs for Undertaking housing projects for the poor;
- (13) Grant of loans to private builders for land acquisition.

In addition, HUDCO also finance building material manufacturing schemes and also assist setting up of building centres with a view to increase the availability of low cost building materials and for training artisans etc. in the use of low cost and innovative building material and techniques.

(c) The Statewise details of loan sanctions made by HUDCO since inception and upto 31.3.1995 for various housing and urban development schemes are given in the statement enclosed.

STATEMENT*Loan Sanctions made by HUDCO as on 31.3.95*

S. No.	Name of State/UTs	No. of Schemes sanctioned	Loan sanctioned (Rs. in Crores)
1	2	3	4
1.	Andhra Pradesh	1530	785.82
2.	Arunachal Pradesh	2	2.61
3.	Assam	115	153.21
4.	Bihar	157	181.19
5.	Goa	17	17.75
6.	Gujarat	973	667.56
7.	Himachal Pradesh	106	46.60
8.	Haryana	304	197.87
9.	Jammu & Kashmir	70	60.70
10.	Kerala	637	884.30
11.	Karnataka	825	962.44
12.	Meghalaya	17	37.24
13.	Maharashtra	985	973.53
14.	Manipur	20	34.20
15.	Madhya Pradesh	704	451.77
16.	Mizoram	8	14.83
17.	Nagaland	8	33.51
18.	Orissa	347	369.30
19.	Punjab	459	357.88
20.	Rajasthan	796	620.53
21.	Sikkim	35	39.09
22.	Tamil Nadu	1398	1221.37
23.	Tripura	17	12.86
24.	Uttar Pradesh	1153	1506.07
25.	West Bengal	201	349.74
UNION TERRITORIES			
26.	Andaman Nicobar	10	3.72
27.	Chandigarh	75	78.28
28.	Delhi	48	39.02
29.	Dadra Nagar Haveli	2	0.25
30.	Pondicherry	22	13.26
All States/UTs		11041	10116.47

Tramway Project for Delhi

5631. SHRI RAM KAPSE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Transport Minister had convened a meeting of the Central and Delhi Government Officials as well as private companies in February 1995 to discuss tramways project for Delhi; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) (a) No, Sir. However a pre bid meeting was held on 6.2.95 for the proposed High Speed Trams System in Delhi.

(b) In consultation with Government of National Capital Territory of Delhi, the Government has decided to provide High Speed Tram System on nine important corridors of Delhi.

Necessary tenders have already been received and from among 9 bidders, five bids have been found to be technically acceptable. The scrutiny/evaluation of commercial bids is in progress.

Membership of APEC

5632. SHRI RAJENDRA AGNIHOTRI:
SHRI RABI RAY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the efforts being made by India for the membership of Asia Pacific Economic Co-operation (APEC);

(b) whether several member countries of APEC have indicated their willingness to support India for the membership;

(c) if so, the details thereof; and

(d) the response of APEC thereto in regard to India's membership?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE) : (a) India has formally conveyed to members of APEC its interest in associating with APEC and participating in its activities.

(b) to (d). The APEC Ministerial Meeting held in Seattle in November 1993 took a decision to impose a moratorium for three years on admission of additional members into APEC. In view of this decision, the question of admission of India and other new members will be considered only in 1997.

By-product in SAIL

5633. SHRIMATI BHAVANA CHIKHLIA: Will the Minister of STEEL be pleased to state:

(a) the details of the by-products in the Steel Authority of India Limited, its subsidiaries and Rashtriya Ispat Nigam Ltd. during the last three years, year-wise; and

(b) the norms/criteria laid down for their marketing and distribution?